

## **BENCH-II**

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P.No.156/KB/2016 CP-1091/2016

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st July, 2017, 10.30 A.M

Name of the Company Under Section		Maan Steel & Power Ltd. & anr 391(2), 394		
f e		CUMAR DAS SISTANT DIRECTOR	ROCER) MCA	7000 31/07/2017
٦.	May MANJ	U BHUTERIA,	Ado Pelihou ,	2
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31.07.2017 – T.P. No. 156 / KB / 2016 C.P.- 1091 / 2016 Maan Steel & Power Ltd. & Another.

## <u>ORDER</u>

Ld. Lawyer on behalf of the petitioner as well as Deputy Regional Director is present.

Heard the petitioner. The Deputy Regional Director submitted that he has no objection with regard to the amalgamation of the company as prayed for.

Order is reserved.

(MANORAMA KUMARI) MEMBER (J)